

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL**  
6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU  
**To be heard on Tuesday the 12<sup>th</sup> day of December 2023 at 10.30 a.m**  
**(VIRTUAL MODE)**

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**In the Court of Hon'ble Mr. Justice Rakesh Kumar Jain, Member (Judicial), and  
Hon'ble Mrs. Shreesha Merla, Member (Technical)**

For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1	Comp App (AT) (CH) (Ins) No. 233/2023 For Condone Delay IA No.752/2023 For Urgent Hearing IA No. 753/2023 For Exemption IA No. 754/2023 For Stay IA No. 755/2023	Mathew Mylakulath Jose Vs Kizhakkekara Kuriakose Jose, RP of ITMA Hotels India Pvt Ltd & Anr.	Mr. B Ramana Kumar	Mr. Sankar P Panicker
2	Comp App (AT) (CH) (Ins) No. 371/2023 For Stay IA No. 1133/2023	Mathew Mylakulath Jose Vs State Bank of India	Mr. B Ramana Kumar	Mr. Vinod PV
3	Comp App (AT) (CH) (Ins) No. 378/2023 For Stay IA No. 1152/2023	Merin Jose Vs State Bank of India	Mr. B Ramana Kumar	Mr. Vinod PV
4	Comp App (AT) (CH) (Ins) No. 412/2023 For Stay IA No. 1257/2023	V O Chidambaranar Port Authority Vs Shri Rajesh Chillale, RP of Ind Bharath Power Gencom Ltd.	Mr. P Ulaganathan	
5	Comp App (AT) (CH) (Ins) No. 393/2023 For Condone Delay IA No. 1206/2023 To dispense with IA No. 1205/2023	Novho Careers Pvt. Ltd. Vs Karvy Next Limited	Mr. MS Viswanathan	
6	Comp App (AT) (CH) (Ins) No. 394/2023 For Condone Delay IA No. 1207/2023 For Stay IA No. 1208/2023	Govt. of Tamil Nadu, Commercial Tax & Regiastration Dept. Assistant Commissioner (ST) Vs S. Rajendran RP of Vasan Health Care Pvt Ltd. & Anr.	Mr. B Vijay	

For Admission (After Notice)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
7	Comp App (AT) (CH) (Ins) No. 210/2023 For Exemption IA No. 698/2023 For Stay IA No. 699/2023 Urgent Listing IA No. 700/2023 To Vacate Stay IA No. 1166/2023 Additional docs IA No. 1308/2023	Attluru Sreenivasulu Reddy Vs A.S. Met Corp Pvt. Ltd. & Anr.	Mr. Bharadwaja Rama Subramaniam	Mr. Sriram Venkatavaradan-R1 Mr. Manjeet Buch IRP/R2
8	Comp App (AT) (CH) (Ins) No. 362/2023 For Urgent Listing IA No. 1106/2023 For Stay IA No. 1100 & 1101/2023 For Direction IA No. 1105/2023 For Exemption IA No. 1103 & 1104/2023 Additional docs. IA No. 1102/2023	S. Vasudevan Suspended Director of M/s. Tuscan Consultants and Developers Pvt. Ltd. Vs IDBI Trusteeship Services Ltd. & Anr.	Mr. Chandramouli Prabhakar	Mr. Angad Varma-R1 Mr. Amir Bavani-R2
9	Comp App (AT) (CH) (Ins) No. 424/2022 IA No. 640/2023	Shri Rokadoba Maharaj Ginning & Pressings Pvt. Ltd. Vs The Sri Venkatesa Mills Ltd.	Mr. Rishabh Gupta	
10	Comp App (AT) (CH) (Ins) No.43/2022 For Stay IA No. 91/2022	Bank of India Vs Mr. CA GV Ravikumar & 3 Ors	Mr. FB Benjamin George	Mr. B Ramana Kumar
11	Comp App (AT) (CH) No. 52/2023	M/s. Quadrangle Trading Services Pvt. Ltd. Vs The Registrar of Companies Tamilnadu A&N Islands Chennai & Anr.	Mr. R Subramanian	Mr. Avinash Krishnan Ravi
12	Comp App (AT) (CH) (Ins) No. 26/2023	Avant Garde Clean Room & Engg. Solutions Pvt. Ltd. Vs HLL Biotech Ltd	Mr. J Lenin	Ms. V Kamala Kumar

13	Comp App (AT) (CH) (Ins) No. 303/2023 For Stay IA No. 929/2023 For Directions IA No. 928/2023 For Exemption IA No. 927/2023	NWCC Supply Chain Solutions Pvt. Ltd. Vs Metro Cash & Carry India Pvt. Ltd.	Mr. Gagan Chhabra	Mr. M Roshan Atiq
		<b>WITH</b>		
14	Comp App (AT) (CH) (Ins) No. 304/2023 For Stay IA No. 931/2023 For Directions IA No. 932/2023 For Exemption IA No. 930/2023	North West Carrying Company, LLP Vs Metro Cash And Carry India Pvt. Ltd.	Mr. Gagan Chhabra	Mr. M Roshan Atiq
15	Comp App (AT) (CH) No.41/2022 For Stay IA No.529/2022	V. Ravi Prakash Vs Associated Broadcasting Company Pvt. Ltd. & 9 Ors.	Mr. Adithya Reddy	Mr.Chandramouli Prabhakar - R1 Mr. Adith Narayan R2,R3 Mr. D. Pavan Kumar R4-R8 Mr. Arvind Srevatsa- R9 Mr. DVAS Ravi Prasad- R10
		<b>WITH</b>		
16	Comp App (AT) (CH) No. 114/2022 For Stay IA No.1036/2022	Mr. MKVN Murthy Vs Associated Broadcasting Company Pvt Ltd. & 9 Ors	Mr. SV Pravin Rathinam	Mr. Sriram Venkatavaradan- R4 Mr. DVAS Prasad- R10
17	Comp App (AT) (CH) No. 116/2022 For Stay IA No.1070/2022	Ayesha Hadi Ali & 8 Ors. Vs Rizwana Anjum & 2 Ors.	Mr. Vinay Babu Gade, PCS Mr. Anirudh Krishnan	Mr. V Venkata Rami Reddy- R1 Mr. Ramaswamy Meyyappan- R2
		<b>WITH</b>		
18	Comp App (AT) (CH) No. 117/2022 For Stay IA No.1071/2022	Habeeb Umer Hadi Ali & 8 Ors. Vs Mohammed Abdul Raheem Abdul Azeem & 2 Ors.	Mr. Vinay Babu Gade, PCS Mr. Anirudh Krishnan	Mr. V Venkata Rami Reddy- R1 Mr. Ramaswamy Meyyappan- R2
		<b>WITH</b>		
19	Comp App (AT) (CH) No. 118/2022 For Stay IA No.1072/2022	Huda Baghdadi & 8 Ors Vs Fakruddin Mohammed & 7 Ors.	Mr. Vinay Babu Gade, PCS Mr. Anirudh Krishnan	Mr. V Venkata Rami Reddy- R1 Mr. Ramaswamy Meyyappan- R7
		<b>WITH</b>		

20	Comp App (AT) (CH) No. 119/2022 For Stay IA No.1073/2022	Mr Abdul Rahman Hadi Ali & 8 Ors. Vs Mohammed Iftekaruddin & 2 Ors.	Mr. Vinay Babu Gade, PCS Mr. Anirudh Krishnan	Mr. V Venkata Rami Reddy- R1 Mr. Ramaswamy Meyyappan- R2
		<b>WITH</b>		
21	Comp App (AT) (CH) No. 120/2022 For Stay IA No.1074/2022	Mr. Habeeb Umer Hadi Ali & 8 Ors. Vs Mohd Ziauddin Nayyar & 2 Ors.	Mr. Vinay Babu Gade, PCS Mr. Anirudh Krishnan	Mr. V Venkata Rami Reddy- R1 Mr. Ramaswamy Meyyappan- R2
		<b>WITH</b>		
22	Comp App (AT) (CH) No. 121/2022 For Stay IA No.1075/2022	Mr. Habib Abdul Razzaq Hadi Ali Albaghdadi & 8 Ors. Vs Waheeduddin Azmi & 2 Ors.	Mr. Vinay Babu Gade, PCS Mr. Anirudh Krishnan	Mr. V Venkata Rami Reddy- R1 Mr. Ramaswamy Meyyappan- R2
		<b>WITH</b>		
23	Comp App (AT) (CH) No. 122/2022 For Stay IA No.1076/2022	Ms Ayesha Hadi Ali & 8 Ors Vs Mohammed Abdul Azeem & 2 Ors.	Mr. Vinay Babu Gade, PCS Mr. Anirudh Krishnan	Mr. V Venkata Rami Reddy- R1 Mr. Ramaswamy Meyyappan- R2
		<b>WITH</b>		
24	Comp App (AT) (CH) No. 123/2022 For Stay IA No. 1077/2022	Habib Abdul Razzaq Hadi Ali Albaghdadi & 8 Ors. Vs Mohammed Abdul Kareem & 2 Ors.	Mr. Vinay Babu Gade, PCS Mr. Anirudh Krishnan	Mr. V Venkata Rami Reddy- R1 Mr. Ramaswamy Meyyappan- R2

For Direction

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
25	IA No. 1178/2023 (Recall) in Comp App (AT) (CH) (Ins) No. 184/2023 IA No. 587 & 588 /2023	Vidyasagar Parchuri Suspended Director Vs State Bank of India & Anr	Mr. Devashish Chauhan	Mr. Pranava Charan-R1 Mr. S Patrick- R2

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
26	Comp App (AT) (CH) (Ins) No. 151/2023 For Stay IA No. 501 & 743/2023 For Urgent Hearing IA No. 744/2023	Dreamz Infra India Limited Vs Dreamz Sneh Project Allotees Welfare Association & Anr.	M/s King Stubb & Kasiva	Ms. Usha DN- R1 Ms. P Chitra Nirmala- R2
27	Comp App (AT) (CH) (Ins) No. 382/2022 To Dispense with IA No. 898/2022	Decan Mining Syndicate Pvt. Ltd. Vs Shivadutt Bannanje & Anr	Mr. Ramasubramaniam Raja	Mr. Anant Merathia- R1 Mr. Thriyambak J Kannan- R2
28	Comp App (AT) (CH) (Ins) No.204/2021 For Directions IA No. 410/2021 To adv. Hg. IA No. 312/2023	MPT Sweden AB & Anr Vs Tecknoweld Alloys India Pvt Ltd.  <b>WITH</b>	Mr. T Ravichandran	Mr. Thriyambak J Kannan
29	Comp App (AT) (CH) (Ins) No.216/2021 For Directions IA No. 435/2021 To Adv. Hg. IA No. 311/2023	MPT Sweden AB & Anr Vs Tecknoweld Alloys India Pvt Ltd	Mr. T Ravichandran	Mr. Thriyambak J Kannan
30	Comp App (AT) (CH) (Ins) No. 322/2023 For Stay IA No. 983/2023 For Exemption IA No. 984/2023 For Direction IA No. 990/2023	Shuchi Jain, Suspended Director of Capricorn Food Products India Ltd. Vs J Karthiga, RP of Capricorn Food Products India Ltd. & 12 Ors.	Mr. Bhagavath Krishnan	Mr. T Ravichandran – R1 Mr. ML Ganesh- R5
31	TA (AT) No. 256/2021 (CA (AT) (Ins) No. 28/2021)	The Kerala State Pollution Control Board & Anr. Vs M/s Merchem Ltd. & 23 Ors.	Ms. Rema Smrithi VK	Mr. Aditya Verma- R1
32	TA (AT) No.188/2021 (CA (AT) No.77/2019) For Condone Delay IA No. 301/2023	Dr. Joe Verghese & 3 Ors. Vs Omega Hospitals Pvt Ltd & 6 Ors.  <b>WITH</b>	Mr. M. Narayana Bhat	Mr. AM Sridharan- R1 Mr. Saji P John- R4 & R6 Mr. Prasad Vijayakumar- R5

33	TA (AT) No. 189/2021 (CA (AT) No. 105/2019)	Dr. P Mahabala Rai Vs Omega Hospitals Pvt. Ltd. & 10 Ors	Mr. K Sathyamurthi	Mr. AM Sridharan- R1 Mr. Prasad Vijayakumar- R5
34	Comp App (AT) (CH) (Ins) 90/2022 IA No. 204/2022 To dispense with IA No. 206/2022	Mr. Sutanu Sinha Liquidator of IVRCL Ltd. Vs Life Insurance Corporation of India	Mr. Nithyavendhan K	Mr. B Deepak Narayanan
35	Comp App (AT) (CH) (Ins) No. 277/2023 For Stay IA No. 851/2023	Canara Bank Vs Mr. S. Rajendran, Liquidator of M/s Cape Engineers Pvt. Ltd.	Mr. ML Ganesh	Ms. Elamathi
36	Comp App (AT) (CH) (Ins) No. 34/2021 For Stay IA No. 81/2021	OPG Power Generation Pvt. Ltd. Vs AKCT Cidambaram Cotton Pvt. Ltd.	Mr. Abhishek Jenasenan	Mr. T. Shanmugam
37	Comp App (AT) (CH) No.48/2021 To Dispense with IA No. 554/2021 For Stay IA No. 553/2021	Balu Sridhar & 2 Ors Vs Simpson                      and Company Ltd.  <b>WITH</b>	D. Peruman Saranyan	Mr. AR Ramanathan
38	Comp App (AT) (CH) No.53/2021 For Exemption IA No. 612/2021 For Stay IA No. 613/2021	Mahendra Girdharilal Wadhvani & Anr Vs Simpson                      and Company Ltd.  <b>WITH</b>	Mr. Kausik Chatterjee	Mr. AR Ramanathan
39	Comp App (AT) (CH) No.60/2021	M.A.A. Annamalai & A. Ulagammai & 10 Ors Vs Simpson                      and Company Ltd.  <b>WITH</b>	Mr. H. Karthik Seshadri	Mr. AR Ramanathan
40	Comp App (AT) (CH) No.62/2021	M.A.A. Annamalai & A. Ulagammai & 10 Ors Vs Simpson and Company Ltd.	Mr. H. Karthik Seshadri	Mr. AR Ramanathan

		<b>WITH</b>		
41	Comp App (AT) (CH) No.10/2022 For Exemption IA No.109/2022	Dilip Kumar Jain & 7 Ors Vs Simpson and Company Ltd.	Mr. Kausik Chatterjee	Mr. AR Ramanathan
42	Comp App (AT) (CH) (Ins) No. 53/2022 Interim Injunction IA No. 104/2022 For Stay IA No.105/2022 For Exemption IA No. 106/2022	K.S. Srinivasan Vs T. Udayakumar, Ex Director Land Mark Housing Project (Chennai) P Ltd & 2 Ors.  <b>WITH</b>	Ms. Akshaya Manoharan	Mr. Venkataramanan R1 M/s Ramalingam & Associates- R3
43	Comp App (AT) (CH) (Ins) No. 83/2022 For Exemption IA No.164/2022 For Stay IA No. 165/2022 For Direction IA No. 166/2022	K.S.Sreenivasan Vs T. Udayakumar, Ex Director Landmark Housing Projects (Chennai) Pvt. Ltd & 2 Ors.	Ms. Akshaya Manoharan	Mr. Venkataramanan R1 M/s Ramalingam & Associates- R3
44	Comp App (AT) (CH) (Ins) No.192/2022 For Stay IA No. 439/2022 For Exemption IA No. 440/2022 Additional docs IA No. 971/2022	Kalyan Muppaneni Vs K Computers & Anr  <b>WITH</b>	Mr. Pawan Jhabakh	Mr. Y Suryanarayana-R1
45	Comp App (AT) (CH) (Ins) No.193/2022 For Condone Delay IA No. 441/2022 For Stay IA No. 442/2022	Kalyan Muppaneni Vs K Computers & Anr	Mr.Pawan Jhabakh	Mr. Y Suryanarayana-R1
46	Comp App (AT) (CH) (Ins) No. 24/2023 For Stay IA No. 81/2023	LIC Housing Finance Ltd. Vs Buoyant Technology Constellations Pvt. Ltd.	Ms. Ankita Paul	Mr. Srinandan K
47	Comp App (AT) (CH) (Ins) No. 78/2023 For Condone Delay IA No. 283/2023 To Dispense With IA No. 284/2023	J Karthiga Vs Insolvency and Bankruptcy Board of India	Mr. AG Sathyanarayana	

48	Comp App (AT) (CH) (Ins) No. 150/2023 For Exemption IA No. 495/2023 For Stay IA No. 494/2023	Damodaran R, Suspended Director of Real Value Promoters Pvt. Ltd. Vs P Manickam and Co & Anr.	Mr. Avinash Krishnan Ravi	Mr. Sam Jayaraj Houston- R1 Mr. AG Sathyanarayana- R2
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Copy to:

By the order of Hon'ble Member (Technical)

Chennai Bench

1. Notice Board
2. Website: [www.nclat.nic.in](http://www.nclat.nic.in)

For Assistance,

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